

GOVERNMENT OF JAMMU & KASHMIR
Department of Rural Development and Panchayati Raj
Civil Secretariat, J&K, Srinagar.

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Notification,

Srinagar, the 27th October, 2020.

S.O 332 .- In exercise of the powers conferred by section 80 of the Jammu and Kashmir Panchayati Raj Act 1989, the Government hereby make the following amendments in the Jammu and Kashmir Panchayati Raj Rules, 1996; namely:-

In rule 83, after sub-rule (2), the following shall be inserted as sub-rule (3);

“(3) The Government may also constitute Committee (s) comprising of the elected members of Panchayati Raj Institutions and departmental officers and professional persons to guide in the matters relating to the proper functioning of the Panchayati Raj Institutions.”

By order of the Government of Jammu and Kashmir.

Sd/-

(Sheetal Nanda), IAS

Secretary to the Government
Department of Rural Development & PR

No. RD/Panch/23/2020

Dated: 27-10-2020

Copy to the:-

1. Financial Commissioners J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor.
3. All Principal Secretaries to the Government.
4. Chief Electoral Officer, J&K, Srinagar.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. All Commissioner/Secretaries to the Government
7. Divisional Commissioner, Jammu/Kashmir.
8. Secretary to the Government, Department of Law, Justice & PA.
9. Director, Rural Development Kashmir/Jammu.
10. Director Information, J&K, Srinagar.
11. All Deputy Commissioners (District Panchayat Election Officers).
12. Director Archives, Archaeology and Museums, J&K, Srinagar.
13. General Manager, Government Press, Srinagar for publication.

14. All Assistant Commissioners Development (ACDs).
15. District Panchayat Officers _____ (All)
16. Pvt. Secretary to Lieutenant Governor, J&K, Raj Bhavan Srinagar.
17. Pvt. Secretary to the Chief Secretary, J&K, for kind information of Worthy Chief Secretary.
18. Pvt. Secretary to Advisor (S) to Lieutenant Governor.
19. Pvt. Secretary to Advisor (F) to Lieutenant Governor.
20. Pvt. Secretary to Advisor (B) to Lieutenant Governor.
21. Pvt. Secretary to Advisor (BK) to Lieutenant Governor.
22. Pvt. Secretary to the Secretary to the Government, Department of RD and PR for information of the Secretary.
23. In-charge Website, RDD.
24. Stock file.


27.10.20
(Javid Ahmad Reshi), KAS
Deputy Secretary to the Government


27.10.20